

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:4357
ANSWERED ON:18.12.2014
BRAHMAPUTRA BOARD
Dev Km. Sushmita

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government is planning to dissolve the Brahmaputra Board set up under the 1980 Act; and
- (b) if so, the new body the Government intends to set up along with the functionality and structural difference from the existing Brahmaputra Board?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF. SANWAR LAL JAT)

- (a) There is a proposal to restructure Brahmaputra Board into an Authority i.e. North East & Brahmaputra River Rejuvenation Authority (NEBRRA). The functionality and structural difference of the proposed Authority from the existing Brahmaputra Board can be seen in the ANNEXURE.